

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6439
ANSWERED ON:06.05.2015
POST RETIREMENT BENEFITS
Raj Dr. Udit

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has since decided that the retired Government employees who missed their promotion due to late meetings of DPCs should also be given post retirement benefits of promotion;
- (b) if so, whether retired officers of the Central Secretariat Service who were included in the Selection Grade Select List (SGSL) for the years 1995, 1996 and 1997 and who were eligible for inclusion in the suitability lists for the post of Director (CSS) for the years 2000, 2001 and 2002 but missed their promotion on account of inaction/delayed action are being considered for such promotion by holding review DPCs;
- (c) if so, the details thereof and the reaction of the Government thereto; and
- (d) the time by which such DPCs are proposed to be held in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): Department of Personnel & Training has not made any change in instructions contained in OM No. 22011/ 4/1998-Estt.(D) dated 12.1C.1998 and reiterated vide OM No. 22011//2014-Estt.(D) dated 14.11.2014. These instructions provide for consideration of retired employees, who are within the zone of consideration in the relevant year(s) while preparing year-wise panel(s) for promotion. Such retired officials, however, have no right for promotion as they are not available to assume charge of the higher post.

(b) to (d): In view of (a) above, does not arise.